

Copy of counter
not served.

DS
7/7/03 Bench

For Admission
(Copy of counter
served as per
memo of receipt
filed in court
on 8.7.03)

DS
20/7/03 Bench

Four copies of final
order dt. 31.7.03
issued to counsel
for both sides
DS
7/8/03

Order dated 08.07.2003.

Call this matter for
hearing on 31.07.2003

[Signature]
Vice-Chairman

[Signature]
Member (5)
Order dt 31.07.2003

None appears for the Applicant
nor the Applicant is present when called.
Mr A. K. Bose, learned Sr-Standing Counsel
is present and disclosed that during
pendency of this O.A. the grievance of
the Applicant has already been addressed.
The Applicant has already been promoted
to DE grade with effect from 9.1.1998
and notionally from 19.12.97. Prior to
that period, the Applicant could not be
^{Promoted}
~~Promoted~~ notionally as he was not found
fit by the D.P.C. for that purpose.
On the said premises, there remains
nothing to be adjudicated. Accordingly,
this O.A no 71/98 is disposed of
being infructuous.

[Signature]
Vice-Chairman

[Signature]
Member (I)